



GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

Phone : 26105124
Fax No : 26105361

West Block - VIII
Sector - I, R.K.Puram
New Delhi - 110 066

F. No. 2(17)/2013/Rect/AFT/PB/Adm-I

Dated: 24th April, 2024

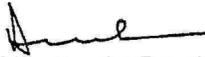
CIRCULAR

Applications are invited for filling up the post of Deputy Registrar in the Armed Forces Tribunal, Principal Bench, New Delhi on deputation basis for a period of three years from suitable candidates, who fulfill the eligibility conditions:-

| Name of the Post | No. of Post | Pay scale (Rs.) | Eligibility conditions |
|---|-------------|--|--|
| Deputy Registrar (General Central Service Group 'A' Gazetted, (Non-Ministerial)) | 02 | Pay Matrix Level - 11 (Rs 67700-208700) | Officers of the Central Government or State Government or Supreme Court or High Court or District Courts or Statutory/Autonomous bodies having pensionery benefits : (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with Five years regular service in the parent cadre or Department in posts in level -10 of the pay matrix; or (iii) with Six years regular service in the parent cadre or Department in posts in level-8 of the pay matrix; or (iv) with Seven years regular service in the parent cadre or Department in posts in level -7 of the pay matrix; and (b) having five years of experience in personnel and Administrative or Judicial work. Desirable: Possessing a degree in Law from a recognised University. Note: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Organization or Department of the Central Government shall not ordinarily exceed three years. |

JI cell (website) to upload
Adm. I | II
P. O. / S. J. (HRS)
03/06/24

2. The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No. 6/8/2009-Estt(Pay-II) dated 17.06.2010, as amended, from time to time.
3. The departmental officers in the feeder grade who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointments by promotion channel.
4. The maximum age limit for appointment by deputation shall not exceed 56 years with a residual service of four years on the closing date of receipt of applications.
5. The application in the prescribed pro forma (Annexure-I) of the eligible officer, who can be spared in the event of his/her selection may be forwarded to the Principal Registrar, Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-I, R.K. Puram, New Delhi – 110 066 by the Department by 08th July, 2024 along with photo copies of the Annual Confidential Reports for the last five years of the candidates along with Vigilance Clearance Certificate.
6. The applications received without supporting documents, photograph, unsigned and incomplete in any manner, shall be summarily rejected.
7. It may please be noted that this Office is not yet enlisted in the Directorate of Estate for allotment of GPRA (General Pool Residential Accommodation).
8. Number of vacancies reflected above may vary.


(Dharmender Rana)
Principal Registrar

Enclosure: Annexure-1

Distribution :-

1. The Secretary General, Supreme Court of India
2. The Registrar General, All High Courts with a request to circulate the same amongst eligible officers of Registry and District Courts.
3. The Principal Registrar, Central Administrative Tribunal, New Delhi
4. The District Judge-1 & Session Judge, Tis Hazari Court Delhi.
5. The Secretary General, National Human Rights Commission, New Delhi.
6. The Registrar, National Company Law Appellate Tribunal, New Delhi.
7. The Registrar, National Company Law Tribunal, New Delhi.
8. The Under Secretary, MoD, AFT Cell, New Delhi
9. Recruitment Cell, Rajya Sabha Secretariat with a request to circulate the same in your secretariat.
10. Recruitment Cell, Lok Sabha Secretariat, with a request to circulate the same in your secretariat
11. The Registrar University of Delhi with a request to circulate the same amongst eligible officers.
12. The Registrar University of Dr. B.R. Ambedkar University Delhi with a request to circulate the same amongst eligible officers.
13. The Registrar University of Jawaharlal Nehru University Delhi with a request to circulate the same amongst eligible officers.
14. The Registrar University of Jamia Millia Islamia University Delhi with a request to circulate the same amongst eligible officers.
15. The Registrar University of Guru Gobind Singh Delhi with a request to circulate the same amongst eligible officers.
16. The Registrar Delhi Technological University of Delhi with a request to circulate the same amongst eligible officers.

17. The Registrar Indian Law Institute Delhi with a request to circulate the same amongst eligible officers.
18. Directorate General of Employment, Ministry of Labour and Employment, NCS Coordination Section Shram Shakti Bhawan, Rafi Marg, New Delhi 110001 , Email – ddg-dqet@nic.in - You are requested to upload the said advertisement in NCS portal.
19. IT Cell In-charge, AFT(PB) - You are hereby advised to upload the said advertisement in AFT(PB) website, www.aftdelhi.nic.in and also upload in DoP&T website and confirm.
20. The JAG Branch Army/Navy/Air Force, New Delhi
21. All Ministries of Gol.
22. The Chief Secretary, Govt. of NCTD, Delhi Secretariat, I.P. Estate, New Delhi – 110002
23. Controller General of Defence Accounts, Ulan Batar Road, Palam, Delhi Cantt-110010
24. Office of the Controller General of Accounts, Mahalekha Niuyantrak Bhawan, Ministry of Finance, GPO Complex Block-E, Aviation Colony INA Colony, Delhi – 110023
25. Office of the Comptroller & Auditor General of India, Pocket-9, Deen Dayal Upadhyaya Marg, New Delhi.
26. Office Copy.

ANNEXURE-I

BIO-DATA/CURRICULUM VITAE PROFORMA

| | | | |
|--|-------------------------------|--|---|
| Post applied for | | | |
| 1. Name and Address (in Block Letters) | | | |
| 2. (i) Date of Birth (in Christian era) | | | |
| (ii) Mobile No. | | | |
| (iii) E-mail I.D. | | | |
| 3. (i) Date of entry into service | | | |
| (ii) Date of Retirement under Central/ State Government Rules | | | |
| 4. Educational Qualifications | | | |
| 5. Whether Educational and other qualifications required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the Rules, state the authority for the same) | | | |
| Qualifications/Experience required as mentioned in the advertisement/circular | | Qualifications/experience possessed by the officer | |
| Essential | | Essential | |
| A) Qualification | | A) Qualification | |
| B) Experience | | B) Experience | |
| Desirable | | Desirable | |
| A) Qualification | | A) Qualification | |
| B) Experience | | B) Experience | |
| 5.1 Note : This column needs to be amplified to indicate Essential and Desirable Qualifications as mentioned in the RRs by the Administrative Ministry/Department/Office at the time of issue of Circular/and issue of Advertisement in the Employment News. | | | |
| 5.2 In the case of Degree and Post Graduate Qualifications Elective/main subjects and subsidiary subjects may be indicated by the candidate. | | | |
| 6. Please state clearly whether in the light of entries made by you above, you meet the requisite Essential Qualifications and work experience of the post | | | |
| 6.1 Note : Borrowing Departments are to provide their specific comments /views confirming the relevant Essential Qualification/Work experience possessed by the Candidate (as Indicated in the Bio-data) with reference to the post applied. | | | |
| 7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient. | | | |
| Office/Institution | Post held on regular basis | From | To |
| | | | |
| | | | *Pay Band and Grade Pay/Pay Scale of the post held on regular basis |
| | | | Nature of Duties (in detail) highlighting Experience required for the post applied for |

.....2/-

-2-

*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate may be indicated as below;

| Office/Institution | Pay, Pay Band, and Grade Pay drawn under ACP/MACP Scheme | From | To |
|---|--|---|---|
| 8. Nature of present employment i.e. Ad-hoc or Temporary or Quasi-Permanent or Permanent | | | |
| 9. In case the present employment is held on deputation/contract basis, please state. | | | |
| a). The date of initial appointment | b) Period of appointment on deputation/contract | c) Name of the parent office/organization to which the applicant belongs. | d) Name of the post and Pay of the post held in substantive capacity in the parent organization |
| 9.1 Note: In case of Officers already on deputation, the applications of such officers should be forwarded by the parent cadre/ Department alongwith Cadre Clearance., Vigilance Clearance and integrity certificate. | | | |
| 9.2 Note: Information under Column 9(c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/organization but still maintaining a lien in his parent cadre/organization. | | | |
| 10. If any post held on Deputation in the past by the applicant, date of return from the last deputation and other details. | | | |
| 11. Additional details about present employment : | | | |
| Please state whether working under (indicate the name of your employer against the relevant column) | | | |
| a) Central Government. b) State Government c) Autonomous Organization d) Government Undertaking e) Universities f) Others | | | |
| 12. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade. | | | |
| 13. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale. | | | |

..... 3/-

| 14. Total emoluments per month now drawn | | |
|--|-----------|------------------|
| Basis Pay in the PB | Grade Pay | Total Emoluments |
| | | |

15. In case the applicant belongs to an Organization which is not following the Central Government Pay-scale, the latest salary slip issued by the organization showing the following details may be enclosed.

| Basic Pay with Scale of Pay and rate of increment | Dearness Pay/interim relief/other Allowances etc., (with break-up details) | Total Emoluments |
|---|--|------------------|
| | | |

| | |
|---|--|
| 16. Additional information, if any, relevant to the post you applied for in support of your suitability for the post. This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement) | |
| 17. Whether belongs to the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, and other special categories | |

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification/Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/ withheld.

(Signature of the candidate)

Address: _____

Date:

Certification by the Employer/Cadre Controlling Authority

The information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/She possess educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2. Also certified that;

- (i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt. _____
- (ii) His /Her integrity is certified.
- (iii) His/Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- (iv) No major/minor penalty has been imposed on him/her during the last 10 years OrA list of major/minor penalties imposed on him/her during the last 10 years is enclosed (as the case may be).

Countersigned

Employer/Cadre Controlling

(Authority with Seal)